

ly but keep servants and other sub-contractors to work for them on the Western Railway,

(b) the total number of servants of such caterers who are working under their direct supervision,

(c) the total number of employees of the former contractors whose holdings were reduced or departmentalised who are still unemployed for two years or more on Western Railway, and

(d) the number and nature of complaints received from the MPs and other persons against catering contractors on Western Railway for supplying unwholesome food to the passengers and charging very heavily?

The Deputy Minister of Railways (Shri Shahmawaz Khan): (a) There are 1454 catering contractors on the Western Railway. All the contractors associate themselves with the work, including that of supervision, in varying degrees. Servants are appointed by many of them, but the appointment of sub-contractors is not permitted.

(b) 2,213

(c) The Government have no information.

(d) During the period March, 1958 to February, 1959, 9 complaints about unwholesome food and 2 complaints about over-charging were received. None of these complaints were from Members of Parliament.

Co-operative Farming Schemes in Orissa

3626 Shri Sanganna: Will the Minister of Community Development and Co-operation be pleased to state:

(a) whether the Government of Orissa have recently applied for financial assistance under the Co-operative Farming Scheme; and

(b) if so, with what results?

The Deputy Minister of Community Development and Co-operation (Shri

B S Murthy): (a) and (b) No Sir. The State Government applied for financial assistance for the year 1957-58. An amount of Rs 2090 being 50 per cent of the cost of the additional departmental staff appointed for the development of co-operative farming was sanctioned during that year. Regarding 1958-59, the Government has been informed that the matter would be considered when the general pattern of assistance for co-operative farming experiments is finalised.

Sawing of Timber by Chatham Saw Mill, Forest Department, Andamans

3627 Shri Raghunath Singh: Will the Minister of Food and Agriculture be pleased to state

(a) whether in May 1958 or near about that, the Chatham Saw Mill of the Forest Department, Andaman Islands, had re-sawn sleepers that were sawn previously for Sudan Railways and also other sawn timber, to give load to S S Jalganga,

(b) if so, the quantity in cubic feet separately of such sleepers and other sawn timber before re-sawing,

(c) the out-turn obtained after re-sawing,

(d) the value of such sleepers prior to re-sawing and other sawn timber respectively as per Sudan order rates and as per rates then prevalent in Indian market for the sawn timber re-sawn, and

(e) the price obtained after re-sawing?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) Yes, only such sleepers as would have been rejected by the Sudan Railways were re-sawn.

(b) 3,378 C ft

(c) C.ft.

(i) M G. Sleepers for Indian Railways (8" x 4½" x 6) —	
1,244 pieces.	1876.00
(ii) Other sizes (Long Length)	593.02
(iii) Other sizes (Short Length)	256.51
	<hr/>
	2725.53

(d) The rejected sleepers would have been sold as fire-wood only and could have realised a very nominal price in the Islands. Even if taken to the mainland, the net realisation would have been about Rs. 7,000 only.

(e) A total amount of Rs. 12,377/- was realised by re-sawing the rejected sleepers.

Post-Master General's Office in Madhya Pradesh

3628. Sardar A. S. Saigal: Will the Minister of Transport and Communications be pleased to state what action Government have taken so far for opening a Post-Master General's office in Madhya Pradesh?

The Minister of Transport and Communications (Shri S. K. Patil): This matter forms a part of the general question of the reorganisation of P. & T. Circles consequent on reorganisation of States which is under examination.

R.M.S. Division in Madhya Pradesh

3629. Sardar A. S. Saigal: Will the Minister of Transport and Communications be pleased to state what action Government have taken so far to create a R.M.S. Division in Madhya Pradesh?

The Minister of Transport and Communications (Shri S. K. Patil): No such measure is contemplated.

Corruption on Railways

3630. Shri Sanganna: Will the Minister of Railways be pleased to state:

(a) the number of cases of corruption in each Railway zone detected so far since the Railway Corruption Enquiry Committee submitted its report; and

(b) how many delinquents were punished during the same period?

The Deputy Minister of Railways (Shri Shahuwas Khan): (a) Total

number of cases registered on the Railways are as follows:

Central Railway . . .	1490
Western Railway . . .	2369
South Eastern Railway, . .	1166
Northeast Frontier Railway	119
North Eastern Railway . .	1583
Northern Railway . . .	998
Southern Railway . . .	2063
Eastern Railway . . .	1905

These figures pertain to a period of nearly 3 years. In many of these cases, no corruption was proved though the cases were investigated on receipt of first report.

(b)

Central Railway . . .	326
Western Railway . . .	530
South Eastern Railway . .	251
Northeast Frontier Railway	52
North Eastern Railway . .	486
Northern Railway . . .	473
Southern Railway . . .	312
Eastern Railway . . .	360

Election to Imphal Municipal Board

3631. Shri Achaw Singh: Will the Minister of Health be pleased to state:

(a) whether arrangements have been made for election to the Imphal Municipal Board for the next term;

(b) if so, when the election will take place; and

(c) whether it will be held on the basis of fresh delimitation of constituencies?

The Minister of Health (Shri Kar-markar): (a) and (b). The next general election of the Imphal Municipal Board has to take place before the 4th April, 1960 and necessary action for holding election will be taken by Manipur Administration in due course.

(c) The question of replacing the Assam Municipal Act, 1923 under which the existing Imphal Municipal